



YB

IN THE HIGH COURT OF DELHI AT NEW DELHI

CWP.No.991/1981.

CASE RESERVED ON: 29.08.2002.

DATE OF DECISION: 25.09.2002.

M/s.Haryana Rang Udyog Petitioner

through Mr.C.S.Aggarwal with Mr.Salil
Aggarwal & Mr.Prakash Kumar,Advocates

Versus

The Income-tax Officer & Ors. ... Respondents
through Mr.R.C.Pandey with
Ms.Prem Lata Bansal
Advocates.

Coram:-

The Hon'ble Mr.Justice S.B.Sinha, Chief Justice

The Hon'ble Mr.Justice A.K.Sikri

1. Whether Reporters of local papers may be allowed to see the Judgment?
2. To be referred to the Reporter or not?
3. Whether the judgment should be reported in the Digest?

A.K.Sikri,J.

For orders see C.W.P. No.1255 of 1981 entitled
M/s.Idco Dyes & Chemicals Pvt. Ltd. and another Vs.
Settlement Commission and Ors.

A.K. SIKRI

(A.K.SIKRI)
JUDGE

Salil Aggarwal

CHIEF JUSTICE

September
skk

2002